

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1575  
TO BE ANSWERED ON 10<sup>th</sup> FEBRUARY, 2023**

**MONITORING COMPETENCY OF NURSES**

**1575: SHRI GANESH SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has provisions to ensure sustaining competency of nurses for a long- term such as re-licensing, competence review and if so, the details of the provisions along with the audit conducted for its compliance during 2019-2022;
- (b) whether the Government has put in place a regulatory mechanism to evaluate the performance of nurses in long term; and
- (c) if so, the details thereof and if not, whether the Government proposes to constitute any regulatory body for monitoring the performance of nurses and ensuring their well-being?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH  
AND FAMILY WELFARE  
(Dr. BHARATI PRAVIN PAWAR)**

(a) to (c): As per Indian Nursing Council, Continuing Nursing Education (CNE) Regulations, 2019, renewal of registration/license every five years is linked with 150 hours of CNE and it has to be compulsorily undergone by all the category of nurses. Under the component 'Training of Nurses' of the central sector scheme "Development of Nursing Services" training is imparted to a batch of 30 nurses per course of 7 days which add to their CNE credits. 2250 nurses were trained during the last financial year under the scheme.

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